CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.No. 815/2017 in OA No. 3515/2017

New Delhi this the 16th day of November, 2018

Hon'ble Ms. Nita Chowdhury, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

Hemlata, Aged-28 years, W/o Shri Gajender Singh Yadav, R/o RZF/770/8A, Gali No. 12, Rajnagar-II, Palam Colony, New Delhi-110077.

Petitioner

(By Advocate: Mr. Jatin Prashar for Mr. Ajesh Luthra)

Versus

- Dr. M.M.Kutty,
 Chief Secretary,
 Govt. of NCT of Delhi, A-Wing,
 5th Floor, Delhi Secretariat,
 I.P.Estate, New Delhi.
- Sh. V .K.Singh, Chairman, Delhi Subordinate Service Selection Board, Govt. of NCT of Delhi, FC-18, Institutional Area, Karkardooma, Delhi-110 092.
- Smt. Saumya Gupta,
 Secretary,
 Directorate of Education, Old Sectt.,
 Govt. of NCT of Delhi,
 Delhi-110 054.
 ... Contemnors/Respondents

(By Advocate: Mr. Saurabh Chadda and Mr. Anuj Kr. Sharma)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):

A similar matter was considered in CP No. 679/2017 in OA No. 3424/2016. The applicant seeks a pass over. However, we do not find any ground for the same as the compliance of this matter was previously seen and the same counsel is aware of this because he was the main counsel in the similar case. Hence, in view of the orders passed in the similar matter in CP No. 679/2017, we find substantial compliance having been made in this case also. Hence, the CP is accordingly closed. Notice stands discharged. No costs.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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